

# TRIPURA GAZETTE



सत्यमेव जयते

*Published by Authority*  
**EXTRAORDINARY ISSUE**

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*Agartala, Monday, March 10, 2025 A. D., Phalguna 19, 1946 S. E.*

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**PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.**

Government of Tripura  
Finance Department  
(Directorate of Small Savings, Group  
Insurance & Institutional Finance)

No.F.6(27)-SS/GI/IF/ESTT/08

Dated : 03-03-2025

## NOTIFICATION

In exercise of the powers conferred by proviso to Article-309 of the constitution and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the post of Inspector, Small Savings, Group Insurance & Institutional Finance namely:

**1. Short title and commencement —**

- (i) These rules may be called Inspector of Small Savings, Group Insurance & Institutional Finance under Finance Department Recruitment Rules, 2025.
- (ii) They shall come into force on the date of their publication in the official Gazette.

**2. The name of the post(s) shall be as specified in Column-1 of the Schedule enclosed.**

**3. Number, Classification and scale of pay:-**

The number of the said posts, their classification and the scale of pay attached there to shall be as specified in rows 2 to 4 of the Schedule enclosed at Annexure — I.

**4. Method of recruitment, age limit, qualifications, etc.:-**

The method of recruitment to the said posts, age limits, qualifications and other matters relating to the said posts shall be as specified in rows 5 to 13 of the said Schedule.

**5. Disqualification: - No person —**

- (a) Who has entered into or contracted a marriage with a person having spouse living; or
- (b) Who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rules.

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6. **Power to relax:** - Where the State Government is of the opinion that is necessary or expedient so to do, it may, by order, for reasons to be recorded in the writing, and with concurrence of the GA(P&T) Department, relax any of the provisions of these rules with respect to any class or category of persons.
7. **Savings:** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.
8. **Repeal:-** the Recruitment Rules for the aforementioned posts existing in this Department as issued vide Notification No.F.4(38)/SS/GI/IF/Estt/2000/3831-3000 dated 8<sup>th</sup> October, 2001 are hereby stand repealed with immediate effect and are replaced by these Recruitment Rules according to the Schedule at Annexure- I enclosed herewith.
9. This Notification is issued as per the new Recruitment Policy vide Notification No.F.20(1)-GA(P&T)/18, dated 29.10.2020 issued by the Government in the GA(P&T) Department.

By order and in the name of the Governor  
**Signed by Narayan Chandra Majumder**  
**Date: 03-03-2025 13:00:02**

Deputy Secretary to the  
Govt. of Tripura,  
Finance Department

**SCHEDULE**

Recruitment Rules for the post of Inspector, Small Savings, Group Insurance & Institutional Finance under Finance (Directorate of Small Savings, Group Insurance & Institutional Finance) Department.

1.	Name of the post(s)	:- Inspector, Small Savings, Group Insurance & Institutional Finance
2.	Number of post(s)	:- 20 (twenty) nos. post plus additional post(s) as and when created.
3.	Classification	:- Group – 'C', Non-Gazetted
4.	Scale of Pay	:- Rs.5700/- – Rs.24,000/-, GP-4200/- and level 10 of the Pay Matrix 2018 subject to revision by the Government from time to time.
5.	Method of recruitment whether by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various method.	:- 100% by direct recruitment through Tripura Combined Competitive Examination for recruitment to Miscellaneous post to be conducted by TPSC. Selection will be made as per recruitment policy of the State Govt.
6.	Age limit for direct recruitment	:- Upper age limit up to 40 years. Relaxable by 5 (five) years in case of SC / ST / PH candidates and Government servant.
7.	Educational and other qualifications required for direct recruitment.	:- (i) Graduation from a recognized University, (ii) Permanent Resident Certificate of Tripura (PRTC) would be required while applying for job.  <b>Desirable</b> :- Knowledge of Bengali or Kokborok.
8.	Whether age & educational qualifications prescribed for the direct recruitment will apply in the case of promotion.	:- Not applicable
9.	Whether selection post or Non selection post	:- Selection
10.	Period of probation, if any	:- 2 (two) years
11.	In case of recruitment by promotion / transfer on deputation, grades from which promotion / transfer on deputation is to be made.	:- Not applicable
12.	If a DPC exists, what is its composition	:- Group 'C' DPC.
13.	Circumstances in which TPSC is to be consulted in making recruitment	:- As required under the TPSC (exemption from consultation) Regulation, 1973.

Deputy Secretary to the  
Govt. of Tripura,  
Finance Department  
Signed by Narayan Chandra  
Majumder  
Date: 03-03-2025 13:02:32